

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure-4

Name of the corporate debtor: M/S. Samaara Leathers Private Limited; Date of commencement of liquidation: 13/03/2020; List of stakeholders as on: 31/01/2023

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of Employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of Claim	% share in total amount of claims admitted					
1	NIL	NIL	NIL	NIL	0	857011	0	No Claim Received	1.03	0	0	0	0	Admitted under Regulation 19(4)
	Total				0	857011	0		1.03	0	0	0	0	